



YOUNG LAWYERS' ASSOCIATION J&K High Court, Jammu

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PRESS RELEASE

Today on 19/6/2023

The members of the J&K High Court BAR Association, JAMMU discussed and deliberated in detail the issue of proposed shifting of High Court complex to Raika. The members were of the opinion that shifting of High Court complex from the existing location of Janipur, Jammu would cause serious hardships to thousands of lawyers, as majority of the members of JKHCBAJ are working both in the High Court and in the District/ subordinate courts as well. The members protested that shifting of the High Court alone and not shifting other courts would cause serious hardships not only to the Advocates but to the general public and litigants as well especially the old age and female litigants. Therefore, the members of JKHCBAJ strongly opposed the decision of the concerned authorities to shift the High court to Raika and termed it as gross misuse to government exchequer as there is ample space for extension of Court premises at present location in Janipur. It is voiced in meeting that if a new complex is constructed at existing location of High Court, it would be sufficient infrastructure for establishment of Institutions like Special Tribunal, Armed Forces Tribunal, Consumers Commission and other statutory Tribunals which would facilitate all the sections of the society including the Advocates and litigants. Reminding the assurance by Lt. Governor J&K Shri Manoj Sinha who guaranteed not to shift and displace existing Court premises, the Lawyers' fraternity unanimously decided that if their just and genuine demands are not heard and catered then they will represent their grievances to Chief Justice of India. The Bar members have decided to protest in Nation Capital at Jantar Mantar if their grievance went unherd. Those who are present in the meeting are Advocate Mohinder Pal Singh Pali, Advocate Umesh Sharama, Advocate Baldev Singh, Advocate Pawn Kundal, Narinder sharma, Advocate Varinder Thakur Zaffer Choudhary, Zamir Muslim, Advocate Banu Bandral, Harmeet Mehta and others.

Rohit Sharma

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